

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS Petition(s) for Special
Leave to Appeal (C) No(s). 18871/2019

(Arising out of impugned final judgment and order dated 30-01-2018
in WP No. 32660/2015 passed by the High Court Of Judicature At
Allahabad)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

BASANTU ALIAS BAKHEDU

Respondent(s)

IA No. 110919/2019 - CONDONATION OF DELAY IN FILING

IA No. 110921/2019 - EXEMPTION FROM FILING O.T.)

Date : 18-10-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Rana Mukherjee, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s) Mr. Pradeep Kumar Yadav, Adv.
Mr. Ashwani Garg, Adv.
Mr. Vishal Thakre, Adv.
Mr. Sunil Kumar Srivastava, Adv.
Mr. Gopal Singh, Adv.
Mr. Aryan P. Nanda, Adv.
Mr. Dhramendra Kumar Sharma, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing O.T. is allowed.

In view of the letter circulated on behalf of the petitioners,
list on 08.01.2024.

(HEMALATHA MOHAN)
P.S. to REGISTRAR

(MATHEW ABRAHAM)
COURT MASTER (NSH)